

(a) whether the Government have taken any decision to exchange the reserved constituencies with the general in the next elections; and

(b) if so, the norms proposed to be adopted for such exchanges?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) No, Sir.

(b) Does not arise.

Doordarshan Production Centre

5681. SHRI MANJUNATH AYANUR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received representation to set up a Doordarshan Production Centre at Shimoga in Karnataka; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) and (b) Yes, Sir. There is no approved scheme, at present, for the establishment of Doordarshan Production Centre at Shimoga. Such matters are now within the purview of Prasar Bharati to decide upon new Production Centres.

Ban on Private Tuitions

5682. SHRI SURENDRA PRASAD YADAV (JAHANABAD): Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the name of the States where private tuitions by the teachers of colleges and universities have been prohibited;

(b) the respective years from which such restrictions have been imposed in various States and also the details

of relaxations, if any, allowed in this regard in various States; and

(c) the details of the provisions made to ensure strict compliance of the provisions in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Scheme for Tribal Children in Sports

5683. SHRI VIJAY SINGH SOY:
SHRI ANANT KUMAR HEGDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are considering any schemes for the training and participation of Tribal children in sports;

(b) if so, the details thereof for the last three years; and

(c) whether the Government are continuing the schemes for the development of Siddhis of North Canara in Karnataka in sports?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) Sports Authority of India is already implementing Special Area Games Schemes (SAG) under which talented children, mostly from tribal, hilly and coastal areas are trained. Details of the SAG trainees who are being trained at different Sports Authority of India SAG Centres may be seen in the enclosed Statement.

(c) Yes, Sir. Talented Children selected from Siddhi community are being provided training facilities in SAI Training Centres in the Southern Region at Medikeri, Dharwad and Bangalore.

Statement

Sl. No.	Name of the Centre	Discipline	Strength	Total
1.	Aizawl	Boxing	14	18
		Judo	04	
2.	Imphal	Boxing	21	55
		Judo	12	
		Wrestling	10	
		W. Lifting	12	
3.	Alleppey	Canoeing	12	67
		Kayaking	31	
		Rowing	24	
4.	Tellichery	Gymnastics	13	18
		Athletics	05	
5.	Ranchi	Hockey	15	28
		Athletics	02	
		Archery	11	
6.	Port Blair	Kayaking	15	76
		Canoeing	11	
		Rowing	16	
		Cycling	14	
		Football	20	
7.	Jagatpur	Kayaking	04	12
		Canoeing	03	
		Rowing	05	
8.	Delhi	Archery	30	38
		Fencing	08	
			Total	312